

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1282
ANSWERED ON:16.11.2010
RESTRICTING FOREIGNERS FOR NON TECHNICAL JOBS
Reddy Shri Mekapati Rajamohan

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any guidelines have been issued recently by the Government to restrict employment of foreigners in non-technical jobs in the country;and

(b) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): The guidelines on Employment Visa have been reviewed by the Government with a view to ensure that Employment visa is granted only for highly skilled and/or qualified personnel. It has been decided that a foreign national being sponsored for an Employment Visa in any sector should draw a salary in excess of US\$ 25,000 per annum. However, this condition of annual floor limit on income will not apply to: (a) Ethnic cooks, (b) Language teachers (other than English language teachers)/translators and (c) Staff working for the concerned Embassy/High Commission in India.